

nt>

**Title:** Demand to allocate fund to construct bridge at Karavalli in Sendhamangalam Assembly constituency and to undertake rehabilitation measures.

DR. V. SAROJA : Sir, in the Sendhamangalam Assembly constituency of my constituency, a bridge at Karavalli, which connects the Kolli Hills with the rest of the districts, has been completely washed away. As a result of this, the life of the tribal people of the Kolli Hills has come to a standstill. Hundreds of cattle perished in Sanglithottam, Royakottai and Belukurichi and many dwelling huts were damaged in these areas as also the surrounding areas....*(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing will go on record. Prof. Premajam, what happened to you? You cannot do like this.

*(Interruptions) \**

SHRI PRAMOD MAHAJAN: Sir, I would like to request the House to know two things very politely and humbly. Notices are given to the Secretariat up to Ten of the Clock to raise urgent and important matters in the 'Zero Hour.'

Chronological order is not followed. Some Member gives notice at 9 o'clock and some other Member gives it at 9.15 a.m., and so on. All notices are given and accepted up to 10 o'clock. ...*(Interruptions)*

SHRI SURESH KURUP (KOTTAYAM): It has to be numbered.â€¦ *(Interruptions)*

SHRI PRAMOD MAHAJAN: You cannot have a horizontal list. ...*(Interruptions)* Please let me explain it to the house. That is why, I am humbly

\* Not Recorded

suggesting and it is for the House to decide. Some other Member have given a suggestion to solve this problem. He was suggesting that one to 100 notices of the hon. Members will be allowed to make a 'Zero Hour' submission on Monday; 101 to 200 notices to be allowed on Tuesday, and so on and so forth. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri T. Govindan, what is this?

SHRI PRAMOD MAHAJAN: What I am trying to tell is that all the notices are included in the list and then a list has to be prepared. This list is on the priority of neither on the number given to the notice nor on the issue. This list is just to assist the Chair to know as to who has given the 'Zero Hour' notices, and the Chair judiciously decides it. It does not go by chronological order. Those who have spoken yesterday may be given a chance to speak on the matter today. I think, to have maximum people to be given a chance to speak in Zero Hour, we will have to cooperate with the Chair. That is my humble request. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Suresh Kurup, what is this?

SHRI PRAMOD MAHAJAN: According to rules, anybody giving notice at 8 o'clock and at 9.59 a.m. are equal. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Prof. A.K. Premajam, you always get up. What is this? Hon. Members, will you take your seats. Kindly cooperate with the Chair. I am telling you that the moment you give notices, a number is given.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri T. Govindan , what is this?

SHRI SURESH KURUP : What the Chair is saying and what the Parliamentary Affairs Minister is saying are different. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions) ... (Not recorded)*

MR. DEPUTY-SPEAKER: The moment notices are given, a number is given. According to the registration of your number, the list is drawn.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Please resume your seats.

â€¦( व्यवधान)

उपाध्यक्ष महोदय : मुलायम सिंह जी, आप अपने मैम्बर्स को बता दीजिये कि इस तरह बार बार इंटरप्ट न् करें।

श्री मुलायम सिंह यादव : उपाध्यक्ष महोदय, हमारे एम.पीज़ ऐसा नहीं करते। यदि उकसा देंगे तो वे जरूर नाराज़ हो जायेंगे।

उपाध्यक्ष महोदय : आपके पीछे जो मैम्बर बैठे हुये हैं, मैं उनके लिये कह रहा हूं।

Shri A.C. Jos, you were the Speaker of Kerala Assembly. Would you put whatever names you get, just like that?

...(Interruptions)

SHRI A.C. JOS (TRICHUR): Today whatever is happening in the State Assembly is different. ...(Interruptions) If that is not so, kindly give a clarification. ...(Interruptions)

MR. DEPUTY-SPEAKER: You put number according to the time you receive the notices.

...(Interruptions)

MR. DEPUTY-SPEAKER: This is not the place to discuss that.

I called Dr. V. Saroja.

...(Interruptions)

DR. V. SAROJA: May I request the Government to allocate Rs.100 crore to construct a bridge and to carry out other rehabilitation measures? The Kolli hills, where tribal people live, have totally washed away during the recent floods. The life has come to a standstill. Will the Government consider a grant of Rs.50 lakhs from the Natural Calamity Relief Corpus to undertake immediate rehabilitation measures. ...(Interruptions)